

these proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.

[English]

Oxygen supply Failures

1797. SHRI GURUDAS KAMAT:
SHRI RAMCHANDRA VEERAPPA:
SHRI V. SREENIVASA PRASAD:
KUMARI SUSHILA TIRIYA:
SHRI BARE LAL JATAV:
KUMARI FRIDA TOPNO:
SHRI ANAND AHIRWAR:
SHRI MOHAN SINGH (FEROZEPUR):

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether due to negligence on the part of hospital authorities in Delhi, some persons died due to failure of oxygen supply;

(b) if so, the details thereof; and

(c) the steps Union Government propose to take to avoid recurrence of such incidents in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) & (c) Do not arise.

[Translation]

Demand for steel

1798. SHRI GUMAN MAL LODHA: Will the Minister of STEEL be pleased to state:

(a) the projected demand for steel in the country by the end of the Eighth Five Year Plan;

(b) whether the Government have formulated any special scheme to meet this demand;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The projected demand (including demand for export) of finished carbon steel by the end of Eighth Five Year Plan is 24.14 million tonnes.

(b) to (d) In order to increase production of steel in the country to meet the projected demand, modernisation and expansion of Public Sector Steel Plants has been taken up. Government also have adopted various policy measures to facilitate and encourage the creation of additional steel production capacities in the Private Sector. These include:—

(i) removal of iron and steel from the list of industries reserved for public sector;

(ii) exemption of iron and steel industry from the provisions of compulsory licensing;

(iii) inclusion of iron and steel in the list of high priority industry for purposes of foreign investment;

(iv) de-regulation of pricing and distribution of iron and steel;

(v) reduction of duty on import of capital goods; and

(vi) liberalisation of import and export policy.

Accident in Hindustan Zinc Limited

1799. SHRI BRAHMANAND MANDAL:
SHRI SRIKANTA JENA:
SHRI RAM VILAS PASWAN:
SHRI GIRDHARI LAL BHARGAVA:

Will the Minister of MINES be pleased to state:

(a) whether some miners were killed/injured in the Rajpura Dariba mines of the Hindustan Zinc Limited recently;

(b) if so, the details thereof;

(c) whether the Government have conducted an inquiry into the incident; and

(d) if so, the outcome of the inquiry; and

(e) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) & (b) Thirteen workers died and nine persons were injured when a cemented fill plug & barricade construction to retain fill (classified tailings) in the stope (voids created as a result of mining operations) failed resulting into an onrush of fill material alongwith water into the workings below 212 meter level of Rajpura Dariba Mines on 28th August, 1994.

(c) Statutory inquiry was conducted by Director General, Mines safety.

(d) As per the inquiry the accident has been attributed to adequate curing of the plug and to imbalance between quantity of water draining out and the fill poured in.

(e) The report is under consideration.

Environment Danger by Power Plants

1800. SHRI LALL BABU RAI: Will the Minister of POWER be pleased to state:

(a) whether the Government run power plants are generating 65 per cent of electricity from coal based thermal power plants which are causing danger for our environment;

(b) if so, the steps taken by the Government to generate electricity in plants based on other resources; and

(c) the success achieved by the Government in this direction so far?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c) Coal based thermal power plants which generate nearly 65% of